

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 149/16	TP 237/17	Hearing	391 / 394	Virident Systems Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1	Anup kumar AARNA LAW 7204270364	Virident systems Private limited	Anup kumar
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2.	SINCHANA M R	Sinchana M R	
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3)	Narasimha Kumar o/o Asst.	o/o Asst.	
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Counsel for Petitioner is present. He has filed copy of the order passed by NCLT Mumbai Bench in a petition filed by transferee company. Smt. M.R. Sinchana, Standing Counsel undertakes to file memo of appearance for ROC and RD. Petitioner to comply other provisions of Sections 230 to 232 of Companies Act, 2013.

List it on 08.06.2017.


MEMBER (J)


MEMBER (T)